

NATIONAL LOK ADALAT

on
11th day of July, 2015

COURT ROOM NO. 33

CENTENARY BUILDING, HIGH COURT, CALCUTTA

The Hon'ble Mr. Justice Pradip Kumar Biswas (Rtd.)

Mr. Pratik Kumar Bhattacharyya, Advocate

Ms. Bipasha Roy, Social Activist

1.	W.P. 7559 (w) OF 2010	1. 2. 3.	Nirapada Bhowmick vs W.B.S.E.D.C.L. & Ors.
2	W.P. 9240(W) of 2011		Prabhat Chandra Ghosh vs- W.B.S.E. D. C. L. & Ors.
3.	W.P. 9427(W) of 2011		Ratan Kumar Jana -vs- W.B.S.E. D.C.L. & Ors.
4.	W.P. 6912 (W) of 2010		NajibbarMondal vs W.B.S.E.D. C. Ltd. &Ors.
5.	F.M.A. 252 of 2008		United India Insurance Co. Ltd. vs Gobinda Das @ GobindaCh.Das
6.	F.M.A. 451 of 2011		Sabita Sarkar & Anr. vs United India Insurance Co. Ltd.
7.	F.M.A. 368 of 2011		Niranjan Latua vs United India Insurance Co. Ltd. & Ors.

8.	F.M.A. 315 of 2008	Kamal Krishna Aditya -vs- United India Insurance Co. Ltd.
9.	F.M.A. 18 of 2010	SanatanMondal -vs- United India Insurance Co. Ltd. & Ors.
10.	F.M.A. 1268 of 2011	Smt. Sabera Bewa &Ors. -vs- United India Insurance Co. Ltd. & Ors.
11.	F.M.A. 429 of 2007	Amal Debnath Vs United India Insurance Co. Ltd. &Ors.
12.	F.M.A. 961 OF 2008	Smt. Chabi Chatterjee & Ors. -vs- National Insurance Co. Ltd. & Ors.
13.	F.M.A. 241 of 2011	Srimatya Anushree Pati & Anr. -vs- National Insurance Co. Ltd. & Ors.
14.	W.P. 10605 (W) of 2010	Smt. Mira Dey -vs- W.B.S.E.D.C. L. & Ors.
15.	W.P. 9104 (W) of 2010	Uttam Purkait -vs- W.B.S.E. D. C. L. & Ors.
16.	W.P. 18320(W) of 2010	Aparna Bera vs- W.B. S.E. D.C.L. & Ors
17.	W.P. 18955 (W) of 2010	Somnath Roy -vs- W.B.S.E. D. C. L. & Ors.
18.	W.P. 9113 (W) of 2011	Sk. Sabur Ali – vs- W.B.S.E.D.C. L. & Ors.
19.	W.P. 22414 (W) of 2011	Santanu Pakhira -vs- W.B.S.E. D. C. Ltd. & Ors.

20	W.P. 14745(W)/2010	Mohan Shyam Bhaskar -vs- W.B.S.E.D.Co. Ltd & Ors.
21	W. P. 5435(W)/2012	Samir Panda @ Samir Kr. Panda. -vs- W.B.S.E.D.Co. Ltd. & Ors.
22.	W.P. 1276(W)/2008	Mritunjoy Ghosh -vs- C.E.S.C. Ltd. & Ors.
23.	W.P. 6485(W)/2010	Rafiquddin Ahmed -vs- C.E.S.C. Ltd. & Ors.
24.	W.P. 23530(W)/2010	Sandhya Halder @ Nupur Mondal -vs- C.E.S.C. Ltd. & Ors.
25.	W.P. 4213 (W) / 2008	Bandana Gupta. -vs- C.E.S.C. Ltd. & Ors.
26.	W.P. 2278 (W) / 2003	Smt. Baisakhi Sarkar. -vs- C.E.S.C.Ltd. & Ors.
27.	W.P. 4494(W)/2003	Ramen Sen -vs- C.E.S.C. Ltd. & Ors.
28.	W.P. 14617(W)/2003	Gopal Agarwal & Anr. -vs- C.E.S.C. Ltd. & Ors.
29.	W.P.11836(W)/2003	Ashok Kumar Agarwal -vs- C.E.S.C. Ltd. & Ors.
30.	W.P. 8556 (W) /2003	Biswajit Bhuiya. -vs- C.E.S.C. Ltd. & Ors.
31.	W.P. 17646(W)/2003	Vineet Lal. -vs- C.E.S.C.Ltd. & Ors.

32.	W.P. 2276(W)/2003	Gopa Bhattacharyya. -vs- C.E.S.C .Ltd. & Ors.
33.	W.P. 1893(W)/2010	Ashok Mondal -vs- W.B.S.E.D.Co. Ltd. & Ors.
34.	W.P. 3065 (W)/ 2010	Panchu Gopal Mallick. -vs- W.B.S.E.D.Co. Ltd. & Ors.
35.	W.P. 9713 (W)/2002	Smt. Santi Rani Dey. -vs- C.E.S.C. Ltd. & Ors.
36.	W.P. 17901 (W) 2002	Sri Sidh Nath Pandey -vs- C.E.S.C. Ltd. & Ors
37.	W.P. 16766(W) /2010	Shyamapada Maity -vs- C.E.S.C. Ltd. & Ors.
38.	W.P. 17176 (W) / 2010	Binoy Kumar Mondal -vs- State of West Bengal & Ors.
39.	W.P. 13865 (W) / 2011	Sushama Tiwari -vs- State of West Bengal & Ors.
40.	W.P. 24523 (W)/2005	Abdul Kadir. -vs- C.E.S.C. Ltd. & Ors.
41.	W.P. 3903 (W)/2002	Ran Kumar Agarwal -vs- C.E.S.C. Ltd. & Ors.
42.	W.P. 14600(W) /2001 With W.P. 15747 (W)/2001	Nepal Chandra Dandapat -vs- C.E.S.C. Ltd. & Ors.
43.	W.P. 116 (W) /2010	Sunil Das. -vs- C.E.S.C. Ltd. & Ors.

44.	W.P. 11968 (W) / 2002	Parbitra Nandy. -vs- C.E.S.C. Ltd. & Ors.
45.	W.P. 1448 (W)/2002	Mr. Masoodal Huq. -vs- C.E.S.C. Ltd. & Ors.
46.	W.P. 10001 (W)/2002	Ashok Kr. Singh @ Ashok Singh. -vs- C.E.S.C. Ltd. & Ors.
47.	W.P. 15378 (W)/2000	Gopal Chandra Das -vs- C.E.S.C. Ltd. & Ors.
48.	W.P. 4038 (W)/2010	Mr. Monsur Ali. -vs- C.E.S.C. Ltd. & Ors.
49.	W.P. 17023 (W)/2009	Smt. Malati Mondal -vs- C.E.S.C. Ltd. & Ors.
50.	W.P. 12762 (W)/2009	Lalita Devi -vs- C.E.S.C. Ltd. & Ors.
51.	W.P. 9145 (W)/2009	Jagannath Prasad Singh -vs- C.E.S.C. Ltd. & Ors.
52.	W.P. 25463 (W)/ 2010	Kanika Mukherjee -vs- State of West Bengal & Ors.
53.	F.M.A.T. 240/15	Sakal Murmu & Anr. -vs- Bhupendra Nath Ghosh & Anr.
54.	F.M.A. 375 of 2009	Parbati Murmu & Ors. vs- National Insurance Co. Ltd. & Ors.
55.	F.M.A. 260 of 2011 -	Shraboni Khatun & Ors.

		vs- Sk. Momtaj & Anr.
56.	F.M.A. 698 of 2006 –	Mst. Jamila Bibi -vs- Ram Krishna Tah&Ors.
57.	F.M.A. T. 3967 of 1998	The United India Insurance Co. Ltd. -vs- Sri Prafulla Dolui & Ors.